

[Print](#)**Defective Case Register from 2026-01-15 to 2026-01-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/559/2026	RABINDRA NATH DEBATA	2026-01-15	1-COURT FEE IS DEFICIENT. 1.C.fee of Rs.54/- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in affidavit.
2	D-WP(C)/55532/2025	SHAMBHU CHARAN NATH SHARMA	2026-01-15	14-NOT PROPERLY INDEXED.
3	D-CMP/1449/2026	DWARIKA PRASAD MOHANTY	2026-01-15	Age of the Petitioner No-2 and O.P No-3 not furnished in the Petition
4	D-BLAPL/1065/2026	JUGALA KISHORE PANDA	2026-01-15	. Surname of the petitioner wrongly mentioned in the paragraph 2 of the application.
5	D-WP(C)/894/2026	PRAVA RANJAN MISHRA	2026-01-15	Put S.R. after page marks index and Annexures
6	D-BLAPL/1112/2026	JUGALA KISHORE PANDA	2026-01-15	signature and name of executants in v.nama not tally with C.T. and rej. order.
7	D-WP(C)/55418/2025	DURGESH NARAYAN RATH	2026-01-15	Put Up S.R. after page marks Index and Annexures
8	D-MACA/52639/2025	SURYAKANTA DWIBEDI	2026-01-15	Period of Delay 2582 days
9	D-ABLAPL/970/2026	PRANAY KUMAR MAHARAJ	2026-01-15	i)Index not page marked.ii) Name of the school be readacted from para -2 of the petition.
10	D-BLAPL/1287/2026	PRATAP KESHARI DEO	2026-01-15	17-REFERENCE CERTIFICATE NOT FURNISHED.
11	D-CONTC/1515/2026	ADV.	2026-01-15	i) W.A. no. 1564/2024 not mentioned in Reference certificate.
12	D-BLAPL/1168/2026	PRAFULLA CHANDRA ACHARYA	2026-01-15	G.R. case No. mentioned in the petition not tally with the Rejection order.
13	D-CRLA/1195/2026	DHRUBA CHARAN ROUT	2026-01-15	Spl. G.R. no in synopsis not tally with judgement.
14	D-CONTC/342/2026	ADV.	2026-01-15	17-REFERENCE CERTIFICATE NOT FURNISHED.
15	D-WP(C)/55477/2025	ALOK KUMAR DAS	2026-01-15	.Receipt Showing Serv.copy To cg not Filed.
16	D-CMAPL/33703/2025	SOURAV SUMAN BHUYAN	2026-01-15	AU fee Rs 2.25/- to be paid. 2.Code Not furnished. i) Date of order wrongly mention in Index. ii) RSA no. wrongly furnished in prayer.
17	D-WA/620/2026	DEBARAJ MOHANTY,A.G.A	2026-01-15	Provision of Law not furnished
18	D-CRLA/892/2026	DEBASNAN DAS	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Provision of law not furnished in I. A. NO.132/2026.
19	D-CRLMA/1417/2026	KISHOR CHANDRA DAS	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Redacting the name of the victim/petitioner in petition and v. nama. Put up for SR after removal of defects.
20	D-CRLMC/887/2026	DEBASHISH KUMAR PANDA	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
21	D-CRLMC/921/2026	SANGRAM KESHARI ROUT	2026-01-15	1. Subject code not correctly furnished in Assesment slip and Index. 2. HBAWF fee Rs.50/- to be paid on V.nama
22	D-WA/1676/2026	SAMIR KUMAR MISHRA(SR. ADV.)	2026-01-15	Reference certificate not furnished.
23	D-BLAPL/1206/2026	SURYAKANTA DWIBEDI	2026-01-15	i)Page no. 20 repeated in petition.
24	D-CONTC/54771/2025	ADV.	2026-01-15	Reference certificate not furnished.
25	D-MACA/1646/2026	PRASANTA KUMAR MAHALI	2026-01-15	Period of Delay 60 days
26	D-WP(C)/55426/2025	DURGESH NARAYAN RATH	2026-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
27	D-ABLAPL/985/2026	SHRADHASHREE ROURAY	2026-01-15	i) Sign/ Name of petitioner no. 2 in vakalatnama not tally with cause title.
28	D-CRLA/756/2026	MANGU NANDY	2026-01-15	Provision of law not furnished in I.A. no.116/2026
29	D-CONTC/69/2026	RAJENDRA KUMAR PRADHAN	2026-01-15	IN INDEX, SYNOPSIS, DATE CHART AND AFFIDAVIT HEADING THE PETITIONER AND OTHERS, THE WORD OTHERS BE DELETED FOR ANOTHER 2. UNDERTAKING FOR ODIA TRANSLATION BE FILED
30	D-CONTC/1462/2026	ADV	2026-01-15	1.W.P.(C)No.24796/2025 Wrongly Mentioned in Prayer Portion and Para-3 Para-5 of the Writ Petition Instead of W.P.(C) No14796/2025
31	D-CRLMC/1043/2026	RUCHI RAJGARHIA	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
32	D-BLAPL/1193/2026	KABIR KUMAR JENA	2026-01-15	.Name Of The Filing Advocate Not In Capital Letters In The Petition
33	D-WP(C)/55484/2025	JATADHARI BARIK	2026-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 15 not neat.
34	D-WP(C)/17/2026		2026-01-15	Please put up for S.R .after filing of writ petition in proper format
35	D-BLAPL/1222/2026	SATYA NARAYAN MISHRA 4	2026-01-15	1. Synopsis and Date chart have not been mentioned in Index. 2. Annexure 1 is not properly paginated
36	D-CMP/1848/2026	SARBESWAR SAHOO	2026-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Petitioner No-6 and O.P No-6 is the one and the same person be corrected.2.O.P No-1 Being Dead,His P.L.Rs be substituted.3.Affidavit not made by the Deponent in the Petition
37	D-MACA/1533/2026	ADAM ALI KHAN	2026-01-15	Period of Delay 44 days 2.statutory deposit not made
38	D-CRP/53295/2025	SUDHIR KUMAR PATRA	2026-01-15	1. Period of Delay 2740 days.I.A for condonation of delay Not Filed.
39	D-CRLA/977/2026	SANJIB KUMAR BHANJADEO	2026-01-15	1. Signature of executants no.4 and 11 not tally with C.T.2. Deponent not furnished swear this affidavit on behalf of other petitioner, in affidavit of all I.As.
40	D-WP(C)/55571/2025		2026-01-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index not properly page marked.Declaration column not mentioned.Hindi translated copy not filed.
41	D-CONTC/41/2026	BHAKTA RANJAN BARIK	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED LEAVE PETITION FOR PETITIONER IN PRESENT CONTC. PETITION BE FILED THEN PUT UP FOR SR
42	D-WP(C)/1591/2026	KABIR KUMAR JENA	2026-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of Father of the deponent in affidavit(item no.2) does not tally with cause title.
43	D-ITA/45593/2025	PRANAYA KUMAR MISHRA	2026-01-15	1. Being aggrieved Grounds and certificate in Good ground not furnished
44	D-WP(C)/55439/2025	SUKANTA KUMAR NAYAK (2)	2026-01-15	.Subject Code incorrectly Mentioned
45	D-WP(C)/55412/2025	DURGESH NARAYAN RATH	2026-01-15	1. Put Up S.R.after page mark index and Annexures

46	D-CRLMC/1097/2026	KRUSHNA CHANDRA MEHER	2026-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Declaration of the Deponent not furnished. 2. Court fee Rs.6/- to be paid on V.nama. 3. Special (NDPS) case number not correctly furnished in para no.3. 4. Page no.8 annex-1 and page no.18 annex-2 not exhibited
47	D-CRLMA/1049/2026	PRIYA RANJAN SINGH	2026-01-15	i) Informant wrongly mention in petition and v. nama. ii).Certified Copy Of appellate Court Order Not Filed
48	D-BLAPL/834/2026	HEMANTA KUMAR MOHANTA	2026-01-15	1. Address of the petitioner in rej. order not tally with C.T.2.page no. 10 not partially neat.
49	D-BLAPL/1265/2026	SURYA PRAKASH MANAGARAJ	2026-01-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Occupation of the deponent not mentioned in declaration of the affidavit
50	D-BLAPL/1146/2026	AKSHAYA KUMAR SAHOO	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Mobile No. of Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
51	D-RSA/51968/2025	SOURAV SUMAN BHUYAN	2026-01-15	1. Period of Delay 23 days.I.A for condonation of delay not Filed.
52	D-MATA/1625/2026	BIPLABA P.B. BAHALI	2026-01-15	it may be register as GUAP
53	D-ABLAPL/1050/2026	NILAM SWAIN	2026-01-15	1. page no 22 not legible
54	D-WP(C)/55388/2025	DURGESH NARAYAN RATH	2026-01-15	Put up for S.R.after properly page marked in Index and Annexures.
55	D-CONTC/1403/2026	ADV.	2026-01-15	As per annex.1 op. parties not made party in the CONTC
56	D-BLAPL/1281/2026	KHUSBU PANIGRAHI	2026-01-15	Lower Court case No. incorrectly mentioned in petition
57	D-BLAPL/1056/2026	JUDHISTHIR SAHOO	2026-01-15	1. Annexure-3,4 not attested. 2. H.C B.A M.W S Rs 50/- to be paid in V. nama
58	D-CMP/1801/2026	AJIT KUMAR TRIPATHY	2026-01-15	Date of order mentioned at Page No-1 and In the Prayer of the Petition be corrected
59	D-ITA/45583/2025	PRANAYA KUMAR MISHRA	2026-01-15	1. Being aggrieved Grounds and certificate in Good Ground not furnished.
60	D-BLAPL/1257/2026	ANSHUMAN PANDA	2026-01-15	1.The name of Village of the petitioner and Lower Court mentioned in the Cause Title and petition do not tally with that of rejection order.
61	D-WP(C)/54719/2025	SUDARSAN BEHERA	2026-01-15	Page nos. 20 and 24 not neat
62	D-ABLAPL/1072/2026	BISWABHUSAN DAS	2026-01-15	i) Page no. 7 missing.

63	D-BLAPL/1246/2026	MANAS KUMAR CHAND	2026-01-15	1. Paragraphs in the petition is not serial numbered properly.
64	D-ABLAPL/1155/2026	SUSHANTA KUMAR SAMANTARAY	2026-01-15	1-COURT FEE IS DEFICIENT. D.Fee of Rs.6/- not paid.
65	D-MACA/1364/2026	PRASANTA KUMAR MAHALI	2026-01-15	Period of Delay 82 days
66	D-RSA/54568/2025	GYANA RANJAN MAHAPATRA	2026-01-15	1.Period of Delay 10 days.I.A for condonation of delay not Filed.
67	D-WP(C)/54947/2025	GOPAL KRUSHNA NANDA	2026-01-15	Copy of the order dated 04.09.2023 passed by this Honble Court in W.P.(C) No.28559/2023 mentioned in the Index (Anx-7) not tally with page no.5 body of the petition and under Annex-7. 2..Subject Code incorrectly Mentioned
68	D-MACA/1543/2026	ADAM ALI KHAN	2026-01-15	Period of Delay 19 days 2 . Vakalatnama properly stamped, Executed and accepted not proper stamped 3.statutory deposit not made
69	D-WP(C)/1122/2026	GOUTAM CHARAN ROUT	2026-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration in the I.A.
70	D-WA/52568/2025	BALARAM NAYAK	2026-01-15	Status of the R-2 not furnished.
71	D-FAO/1666/2026	ADAM ALI KHAN	2026-01-15	Period of Delay 15 days
72	D-RVWPET/1541/2026		2026-01-15	1. C. copy of impugned order not filed. 2. Code Not furnished. 3. wp(C) no. and date of order wrongly mention in synopsis. 4. Para no. not correctly furnished in declaration. Put up for SR after filing of c. copy of impugned order and after removal of defects.
73	D-RPFAM/789/2026	SUPRIYO RANJAN MAHAPATRA	2026-01-15	good ground not furnished 2.AU fee Rs 2/ not paid
74	D-WP(C)/1392/2026	GANESH PRASAD SAMAL	2026-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 not neat.Serial no-4 affidavit of the I.A not correctly mentioned.
75	D-MACA/1374/2026	PRASANTA KUMAR MAHALI	2026-01-15	Period of Delay 89 days
76	D-ABLAPL/1133/2026	UMESH KUMAR LENKA	2026-01-15	Legal Asst.Association Welfare Fund of Rs.10/- not affixed in V.nama.
77	D-CRLA/919/2026	JYOTIRMAYA SAHOO	2026-01-15	Period of Delay 143 days 2.D.C.Fees Rs.18.10 to be paid on c.copy under Annex.-1 3.Status of appellant not furnished
78	D-CRLREV/1104/2026	LAXMIDHAR DASH	2026-01-15	1. Being aggrieved and ground not mentioned in petition.
79	D-CRLA/1348/2026	SUSANTA KUMAR BARAL	2026-01-15	Status of appellant not furnished 1-Date of charge sheet wrongly furnished in date chart, 2- Good ground certificate not furnished

80	D-BLAPL/1169/2026	PRAFULLA CHANDRA ACHARYA	2026-01-15	.Lower Court case No. mentioned in the petition not tally with the Rejection order. 2. 2 Advocates signed , but only one name reflected in V.nama.
81	D-WP(C)/55510/2025	SHAMBHU CHARAN NATH SHARMA	2026-01-15	.Petition not correctly addressed to Honorable Court
82	D-WP(C)/55415/2025	DURGESH NARAYAN RATH	2026-01-15	Put up S.R. after page mark in Index and attach annexures
83	D-CONTC/57/2026	ADV	2026-01-15	COPY OF CAUSE TITLE IN W.P(C) NO.29271/2025 BE FILED THEN PUT UP FOR SR
84	D-MACA/1687/2026	ANUPAM DASH	2026-01-15	Court Fee Rs.4,075/ payable , not paid 2.statutory deposit not made
85	D-WP(C)/1270/2026	KABIRAJ PRADHAN	2026-01-15	1.Index not properly page mark. 2..Receipt Showing Serv.copy To cg not Filed.
86	D-WP(C)/55405/2025	DURGESH NARAYAN RATH	2026-01-15	Put up for S.R.after properly page marked in Index and Annexures.
87	D-WP(C)/119/2026	BIBHUTI KESHARI BISWAL	2026-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-CRLMC/983/2026	RAJ KUMAR ROUT	2026-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-WP(C)/1341/2026	BIRAJA PRASANNA DAS	2026-01-15	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of the another petitioner not furnished in the affidavit.
90	D-CONTC/56/2026	ADV.	2026-01-15	CAUSE TITLE OF W.P(C) NO. 37986/2021 BE FILED THEN PUT UP FOR SR
91	D-MACA/1818/2026	LALATENDU SAMANTARAY	2026-01-15	1. D.C. fees of RS.46488/- to be paid 2. Dist. not furnished in address of Resp. no.1. 3. Name of trial court not correctly mentioned in the being aggrieved and prayer.
92	D-CONTC/53489/2025	ADV	2026-01-15	i)Wp(c) no. and date of disposal in Reference certificate not furnished.ii) Page mark not furnished in synopsis and Date chart.
93	D-CONTC/1375/2026	ADV.	2026-01-15	i) Address of Honble Chief Justice not correct in petition. ii) Sl. no. of Paragraph no. not correct in petition and Affidavit.
94	D-WP(C)/55402/2025	DURGESH NARAYAN RATH	2026-01-15	Put up for S.R.after properly page marked in Index and Annexures.
95	D-BLAPL/1172/2026	HIMANSHU SEKHAR MISHRA	2026-01-15	.Name Of The Filing Advocate Not In Capital Letters In The Petition
96	D-WP(C)/210/2026	MADHAB LAL AGARWAL	2026-01-15	1.Name of the petitioner in cause title not tally with Affidavit, Deponent as well as V>Nama
97	D-BLAPL/1073/2026	SANJAYA NARAYAN SAHOO	2026-01-15	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
98	D-CRLMC/513/2026	GOPAL PRASAD JENA	2026-01-15	1. Petition not addressed to Honorable court.
99	D-WP(C)/1617/2026	ASIT KUMAR JENA	2026-01-15	1-COURT FEE IS DEFICIENT.

				C.fee of Rs.36/- to be paid in cause title.
100	D-ABLAPL/1134/2026	SUBODH KUMAR MOHANTY	2026-01-15	Paragraphs incorrectly mentioned in declaration of the Affidavit
101	D-CMP/1079/2026	AJIT CHANDRA MOHAPATRA	2026-01-15	1.O.Ps No-6 7 and 9 being strangers not made Parties in the L.A.Court.2.R-2 of the L.A.Court not made Party in this Petition
102	D-WP(C)/527/2026	SAROJA KANTA SAMAL	2026-01-15	Page 57 not neat.
103	D-CONTC/1290/2026	ADV.	2026-01-15	i) Name of the petitioner in wp(c) not tally with contc,. petition.ii) For further S.R. after removal of defect.
104	D-WP(C)/1613/2026	SUBHENDU KUMAR DAS	2026-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
105	D-CRLMC/918/2026	SANGRAM KESHARI ROUT	2026-01-15	1. Subject code not correctly furnished in Assesment slip and Index. 2. HBAWF fee Rs. 50/- to be paid on V.nama.
106	D-BLAPL/1282/2026	KHUSBU PANIGRAHI	2026-01-15	1.Lower Court case No. mentioned in petition not tally with Rejection order
107	D-WP(C)/10/2026	SRINIVAS MOHANTY	2026-01-15	1. sl.no.2 of affidavit not tally with C.T and paragraphs not correct.
108	D-MACA/1548/2026	ADAM ALI KHAN	2026-01-15	Period of Delay 98 days 2.statutory deposit not made
109	D-WP(C)/54963/2025	GOPAL KRUSHNA NANDA	2026-01-15	.Subject Code incorrectly Mentioned
110	D-CONTC/40391/2025	MANORANJAN MISHRA	2026-01-15	Code NOT FURNISHED
111	D-CRLA/800/2026	PRASANNA KUMAR SAMANTRA	2026-01-15	1. Name of the court not furnished in being aggrieved para. 2. undertaking for translated copy not furnished
112	D-CRLA/971/2026	PRAMOD KUMAR JENA	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Code not furnished in appeal memo.2.2. Paragraphs not properly mentioned in both affidavits of I.As.
113	D-WP(C)/1718/2026	SADASIVA PATRA (1)	2026-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
114	D-BLAPL/1216/2026	SUSANTA KUMAR LENKA	2026-01-15	1. Annexure 4 is not attested
115	D-ABLAPL/975/2026	ASIT KUMAR CHAUDHURY	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Victim be redacted from para 2of the petition. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
116	D-WP(C)/55566/2025	MANOJ KUMAR PATI	2026-01-15	Welfare fund of Rs. 50/- not paid

117	D-BLAPL/1135/2026	SUKANTA KUMAR NAYAK (2)	2026-01-15	1. Surname of petitioner and his father mentioned in the cause title is not tally with Rejection order.
118	D-RVWPET/1448/2026	NIRANJAN LENKA	2026-01-15	Provision of Law Incorrect. i) Date of order not correctly furnished in para no. 14. ii) Anx.-14 not mention in RVWPET. iii) Neat and legible copy of page no. 17 to be filed.
119	D-BLAPL/1161/2026	PRASANNA KUMAR MISHRA	2026-01-15	Year of the Lower Court case No. incorrectly mentioned in Synopsis, para-1 and prayer of the petition. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
120	D-CRLMC/981/2026	ANURAG PATI	2026-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. CT and PS cases number not correctly furnished in prayer of the I.A. petition.
121	D-CRLMC/135/2026	PRAVAT KUMAR MOHANTY	2026-01-15	17-REFERENCE CERTIFICATE NOT FURNISHED.
122	D-WP(C)/13/2026	BIRANCHI NARAYAN MAHAPATRA	2026-01-15	1. As per index, Annex.1 and 2 not properly marked
123	D-WP(C)/1651/2026	TUSHAR KANTA NAYAK	2026-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit of the I.A not correctly mentioned.
124	D-CRLMP/18778/2025	IN PERSON	2026-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Page marking not correct.Notarial stamp of Rs.30/- not paid in affidavit in petition and IA.JMFC Soro should not be made opp. . party
125	D-MATA/54374/2025	PRAVASH CHANDRA JENA	2026-01-15	Period of Delay 24
126	D-WA/1512/2026	AMITOSH SIKDAR	2026-01-15	Period of Delay 144 days delay 2.AU fee Rs 2.25/- to be paid. 3. Code Not furnished in cause title. i) Op. no. 3 in wp (c) not made a party in appeal memo. ii) code no . wrongly furnished in Index. Put up for SR after removal of defects.
127	D-WP(C)/55492/2025	DURGESH NARAYAN RATH	2026-01-15	1-COURT FEE IS DEFICIENT. 1.Rs.12.00 to be filed.2.Annexure-1to 9 not filed.3.Rs.50.00 not paid in V>Nama
128	D-RVWPET/41663/2025	AMBIKA PRASAD RAY	2026-01-15	1.Court Fee Payble Rs-380/-. Rs-6/- paid. Rs-374/- to be paid. 2. Put up for SR after payment of D.C. court fees and court fees payable be corrected in in RVWPET.
129	D-CRLREV/1241/2026	SUVENDU KUMAR RAY	2026-01-15	Authentication fee of Rs2.20/- not paid 2.Good ground certificate not furnished.
130	D-WP(C)/1470/2026	SANJIB MOHANTY	2026-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page 37 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
131	D-MACA/1367/2026	PRASANTA KUMAR MAHALI	2026-01-15	Period of Delay 89 days
132	D-WP(C)/55416/2025	DURGESH NARAYAN RATH	2026-01-15	PUT up S.R. after page marks Index and Annexures.
133	D-ABLAPL/1041/2026	BIJAYA KUMAR RAGADA	2026-01-15	1. Annexure -1 not legible and also not scanned properly.
134	D-WP(C)/1817/2026	SUVENDU KUMAR SETHI	2026-01-15	.Subject Code Not Furnished .
135	D-ABLAPL/1053/2026	PRADEEP KUMAR DAS	2026-01-15	. Address of the petitioner in respect of P.S name not furnished in cause title of the application.
136	D-MATA/1797/2026	GAJENDRANATH ROUT	2026-01-15	Period of Delay 45 days
137	D-CRLA/1191/2026	PRASANNA KUMAR MISHRA	2026-01-15	S.R . will be made after filing of appeal memo in proper format
138	D-RSA/1777/2026	SUSANTA KUMAR JETHY	2026-01-15	Pl. put up for S.R. after pagination of the index and all annexs.
139	D-CONTC/54742/2025	ADV.	2026-01-15	i) Page mark of sl. no. 3 not correct in Index and Book mark.ii) FAO no. and date of disposal not mentioned in Reference certificate.iii) Paragraph sl. no. not correct in petition and Affidavit.iv) Authorization not furnished in Affidavit.
140	D-ABLAPL/1086/2026	SUSANTA SEKHAR PARIDA	2026-01-15	i) Date of F.I.R. not correct in date chart.
141	D-CMP/1519/2026	DWARIKA PRASAD MOHANTY	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code mentioned in the C.T and in the Assessment Slip does not tally with each other.
142	D-CONTC/1286/2026	ADV.	2026-01-15	Cause title of wp(c) not filed 2. For further S.R. after filing of cause title of wp(c).
143	D-WP(C)/123/2026	SHANTI PRAKASH MOHANTY	2026-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
144	D-ABLAPL/1114/2026	AMULYA RATNA PANDA	2026-01-15	1. Index is not paginated properly.
145	D-CONTC/90/2026	ADV.	2026-01-15	IN DECLARATION (PAGE NO.7) THE NAME SRIHARI MOHANTA BE DELETED AND PETITIONER NAME BE WRITTEN
146	D-MACA/1522/2026	SRINIBASH SATAPATHY	2026-01-15	Code not indicated 2. further SR valuation, being aggrieved, to be furnish
147	D-CRLREV/1132/2026	SOHAN MISHRA	2026-01-15	CRLMC mentioned instead of CRLREV in Prayer part. 2 Good ground certificate not furnished.
148	D-WP(C)/55194/2025	SHREYANSH RAJGURU	2026-01-15	Name of advocate not in capital letter in V nama.
149	D-WP(C)/215/2026	MADHAB LAL AGARWAL	2026-01-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-CONTC/114/2026	ADV.	2026-01-15	i) Occupation of the deponent not correct in affidavit.ii) Name of the contemner not

				mentioned in petition.
151	D-BLAPL/1187/2026	TRILOCHAN NANDA	2026-01-15	i) Annexure-4 not marked in page -65.
152	D-BLAPL/832/2026	BIBHUTI RANJAN MOHANTY	2026-01-15	1.BLAPL no.9376/2025 date of disp. of in ref.certificate not tally with FIRS detail.2. page no. 14 not neat.
153	D-CONTC/1726/2026	SADASIVA PATRA (1)	2026-01-15	1. Nomenclature not correctly furnished in V.nama.
154	D-WP(C)/54944/2025	GOPAL KRUSHNA NANDA	2026-01-15	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
155	D-WP(C)/1100/2026	PADMANAVA JENA	2026-01-15	1. Name of the petitioner in I.A. does not tally with cause title of the petition.
156	D-CMP/1508/2026	ASHOK KUMAR MOHAPATRA	2026-01-15	17-REFERENCE CERTIFICATE NOT FURNISHED. O.P No-13 not made Party in the L.A.Court.
157	D-CRLMA/666/2026	ADV.	2026-01-15	A. fee rs-2.25/- to be paid.
158	D-WP(C)/1250/2026	DR. BINODA KUMAR MISHRA	2026-01-15	Page nos.64 and 97 not neat.
159	D-RSA/52572/2025	PRAMOD KUMAR ROUT	2026-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 44 days.I.A for condonation of delay not Filed
160	D-CRLMC/1199/2026	SURYAKANTA DWIBEDI	2026-01-15	1. Page n o.14 not filed. 2. Page no.15 repeated twice. 2. One of the CT (S) No. 45 of 2021 is appears to be wrong in Prayer of the I.A. petition.
161	D-WP(C)/55496/2025	DURGESH NARAYAN RATH	2026-01-15	1. Annexure-1 to 9 not filed.2.Rs 50.00 not paid in V>Nama.
162	D-WP(C)/1532/2026	SOHAN MISHRA	2026-01-15	.Petition not correctly addressed to Honorable Court
163	D-CMAPL/1611/2026	ADV.	2026-01-15	C. copy of impugned order not filed. 2.Provision of Law Not furnished. i) Address of the Honble court not furnished ii) Reference certificate not furnished. Put up for SR after removal of defects and filing of c. copy of impugned order.
164	D-ABLAPL/1141/2026	RAKESH BEHERA	2026-01-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
165	D-WP(C)/1829/2026	BIPIN KUMAR NAYAK	2026-01-15	Age of the Power of Attorney not mentioned in the cause title.

166	D-MATA/1397/2026	SAUMYA RANJAN PRADHAN	2026-01-15	Period of Delay 108 days 2.AU fee Rs 2/- not paid
167	D-WP(C)/55491/2025	BASUDEV BARIK	2026-01-15	.Petition not correctly addressed to Honorable Court
168	D-CONTC/1405/2026	ADV.	2026-01-15	As per annex.1 all the ops. not made party in the petition
169	D-BLAPL/1164/2026	AMIT KUMAR SAHU	2026-01-15	Page No. 12-13 not legible.
170	D-CRLMC/916/2026	SATYA NARAYAN MISHRA 4	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of victim s Husband and his Address has been mentioned in affidavit.
171	D-CRLA/796/2026	JUGALA KISHORE PANDA	2026-01-15	para.5 and 6 in I.A.NO 122/2026 left blank
172	D-WP(C)/55376/2025	KAILASH CH. SATAPATHY	2026-01-15	Name of the Opp. party not filed in V.nama.
173	D-WP(C)/1601/2026	PRAJIT KUMAR PRADHAN	2026-01-15	Annexure-6 not neat
174	D-CONTC/137/2026	ADV.	2026-01-15	Cause title of wp(C) not filed. For further SR.ii) Name of the counsel for the petitioner not in capital letter in the petition.
175	D-CRLLP/1390/2026	GOURI KUMAR RATH	2026-01-15	Pl. put up for S.R. after redacting the name of the informant/petitioner from the index and cause title
176	D-CRLMC/1437/2026	SAMARENDRA MOHANTY	2026-01-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
177	D-ABLAPL/976/2026	BHARAT BHUSAN ROUTRAY	2026-01-15	page no. 13 and 14 not legible.
178	D-BLAPL/1278/2026	KHUSBU PANIGRAHI	2026-01-15	Page No.21 and 28 not properly paginated.
179	D-WP(C)/55384/2025	DURGESH NARAYAN RATH	2026-01-15	Put up for S.R. after properly page marked in Index.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/6130/2023	CONTC/6130/2023	AKASH KUMAR PATAJOSHI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.